

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.74(MAH)/2015
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016

NAME OF THE PARTIES: Mr. Vinod Muktinath Sharma

V/s.
M/s. Sharma Realty Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398, 58,59 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	CS RAHUL SANASRABUDD HE	CO. SECRETARY for Petitioner Respondent	<u>R. Sanasrabuddhe</u>
2.	Darshan Ashan	Advocate for the Petitioner	<u>Darshan</u>

Order

C.P. No. 74/397-398, 58-59/CLB/MAH/2015

1. Ld. Counsels for both the sides are present. Pleadings are stated to be complete
2. On the request of the Respondent, the hearing is adjourned to 19.10.2016.
3. Date Duly communicated to both parties in the court.

Dated: 02.09.2016

sd/-

Shri M.K. Shrawat
Member (Judicial)